

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2028  
ANSWERED ON:05.08.2005  
FUND ALLOCATION UNDER TOTAL SANITATION PROGRAMME  
Gandhi Shri Pradeep;Meghwal Shri Kailash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of ongoing rural sanitation schemes in the rural areas of the country at present;
- (b) the name of agencies through which the amount is spent to complete the work under the same;
- (c) the criteria fixed for grant of funds under the said schemes;
- (d) the funds allocated under each of the schemes during the last three years and till date, State-wise
- (e) whether any survey has been conducted for improvement in sanitation in rural areas; and
- (f) if so, the details and outcome thereof alongwith follow up action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

- (a) Total Sanitation Campaign (TSC) is the only on-going Centrally sponsored sanitation scheme in the rural areas of the country at present. TSC has been sanctioned in 520 districts in the country with an outlay of Rs.5580.11 crore out of which shares of Central Government, State Government and the Beneficiary are Rs. 3314.19 crore, Rs.1255.62 crore and Rs.1010.29 crore respectively.
- (b) TSC is executed through Zilla Parishad, District Water & Sanitation Mission (DWSM) or District Rural Development Agency in the States.
- (c) Grant of funds to TSC is done as per the prescribed guidelines. Funds are sanctioned for the following components: (1) Start-up Activity, (2) Administrative Expenses (3) IEC Activities (4) School Sanitation (5) Individual Household Latrines (6) Community toilets (7) Anganwadi toilets and (8) Alternate Delivery Mechanism (setting up Rural Sanitary Marts and Production Centres). The fund-sharing pattern for different components is given in the Annexure I.
- (d) TSC is a demand driven programme and no State-wise fund allocation is made. However, funds are released to the States in four installments, based on utilization of funds released in the earlier installment. The funds released to the States in the last three years and till date, State-wise are given in the Annexure II.
- (e) & (f) All State Governments have been advised to conduct Base Line Survey in each district for assessing the extent of sanitation coverage and taking steps for improvement in sanitation in rural areas. Based on the Base Line Survey results and the Project Implementation Plan received from districts, TSC projects have been sanctioned to these districts.

Annexure - I

Statement of part (c) of the Lok Sabha Unstarred Question No. 2028 due for reply on 05/08/2005.

TSC Component-Wise earmarking and funding pattern.

S. No.	Component of the project outlay	Amount earmarked as percent	Contribution percent
	GOI State Household/Community		

a. Start-up Activities Less than 5%(Subject to a ceiling of Rs. 20 lakh per distri  
(Preliminary Surveys, Publicity etc.)

b. IEC, Including Motivational Awareness and Educative Campaigns, Advocacy etc. More than 15% 80 20 0

c.	Alternate Delivery Mechanism(PCs/RSMs) More than 5%(Subject to a maximum of Rs. 35 Lakh per distri	80	20	0	
d.	(i) Individual Latrines for BPL/ disabled house holds	Less than 60% (Subject to para 9 (d) of the Guidelines)	60	20	20
	(ii) Community Sanitary Complexes				
e.	Individual house hold latrines for APL Nil		0	0	100
f.	School Sanitation Including Anganwadis (Hardware and Support Services)	More than 10%	60	30	10
g.	Administrative charges, including training, staff, support services, Monitoring & Evaluation etc.	Less than 5% (Subject to a ceiling of Rs. 40 lakh per district)	80	20	0

Annexure II

Statement referred to in reply to part (d) of Lok Sabha Unstarred Q. No. 2028 for reply on 5/08/2005

Funds Released to States during the last three years and till date.

(Rs. in Lakhs)

S N.	State	2002-03	2003-2004	2004-2005	2005-2006	Total
1	Andhra Pradesh	1600.87	4660.35	3362.27	400.81	10024.3
2	Arunachal Pradesh	0	10	90	0	100
3	Assam	0	199.31	254.95	0	454.26
4	Bihar	1548.7	0	120	0	1668.7
5	Chattisgarh	175.64	0	1100.17	416.34	1692.15
6	D & N Haveli	3.15	0	0	0	3.15
7	Goa	0	0	134.67	0	134.67
8	Gujarat	194.65	12.5	3690.44	188.79	4086.38
9	Haryana	402.9	62.06	811.13	0	1276.09
10	Himachal Pradesh	79.29	0	50	85.58	214.87
11	Jammu & Kashmir	0	76.48	1044.88	0	1121.36
12	Jharkhand	223.87	284.61	1946.71	2077.87	4533.06
13	Karnataka	0	0	558.57	3059.57	3618.14
14	Kerala	439.27	864.13	805.53	106.59	2215.52
15	Madhya Pradesh	718.1	4352.79	2242.97	533.58	7847.44
16	Maharashtra	591.37	725.05	3592.72	364.96	5274.1
17	Manipur	0	103.56	0	0	103.56
18	Meghalaya	0	221.37	0	0	221.37
19	Mizoram	0	11.51	60	0	71.51
20	Nagaland	13.79	0	62.69	0	76.48
21	Orissa	1113.85	284.16	4582.01	734.28	6714.3
22	Pondicherry	0	0	47.42	0	47.42
23	Punjab	52.67	0	699.94	0	752.61
24	Rajasthan	265.62	119.12	700.86	2227.19	3312.79
25	Sikkim	17.98	38.36	74.07	0	130.41
26	Tamilnadu	2192.49	2768.98	2972.06	3651.78	11585.31
27	Tripura	249.56	819.21	368.73	0	1437.5
28	Uttar Pradesh	2272.4	3120.44	3475.35	1505.22	10373.41
29	Uttaranchal	151.16	13.4	503.23	57.1	724.89
30	West Bengal	1528.88	1181.1	1566.85	2407.06	6683.89

Total	13836.21	19928.49	34918.22	17816.72	86499.64
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